

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.364
TO BE ANSWERED ON 15th SEPTEMBER, 2020**

FEATURES OF PMGKAY

364. DR. KALANIDHI VEERASWAMY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the features of the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY);**
- (b) the details of the funds sanctioned, allocated and utilized under this yojana within Tamil Nadu so far;**
- (c) the details of the free foodgrains provided to the National Food Security Act (NFSA) beneficiaries under this yojana within Tamil Nadu;**
- (d) the detail of the target set and its progress achieved, so far;**
- (e) whether the Government is planning to extend the benefits under this yojana for some more months in view of the COVID-19 crisis within the country and to ensure that the poor and the needy do not sleep hungry; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a): In pursuance of the pro-poor announcement made under Pradhan Mantri Garib Kalyan Package as part of the Economic Response to COVID - 19, Govt of India had launched scheme for additional allocation of foodgrains from the Central Pool @ 5 kg per person per month free of cost for all the beneficiaries covered under Targeted Public Distribution System (TPDS) (AAY & PHH) including those covered under DBT for a period of 3 months i.e April-June, 2020. The above PMGKAY scheme has been extended for a further period of 5 months i.e. July - November, 2020 @ 5 kg per person per month free of cost for all the beneficiaries covered under the Targeted Public Distribution System (TPDS)/National Food Security Act(NFSA). The entire expenditure under the scheme is borne by Government of India without any share from States/UTs. The entitlement of foodgrains under PMGKAY is in addition to their normal entitlement under the NFSA.

.....2/-

(b): An amount of Rs.20.37 crore has been released to Tamil Nadu as first installment of Central Assistance for the period April-June, 2020 towards intra-State movement & handling of foodgrains and fair price shop dealers margin under PMGKAY.

(c) & (d): Under PMGKAY-I, Govt of Tamil Nadu has been allocated a total quantity of 536005.68 MT foodgrains for 357.34 lakh TPDS beneficiaries (AAY, PHH) free of cost for a period of three months i.e April-June, 2020. Upto 31.07.2020, a quantity of 536006 MT foodgrains had been lifted by the State Govt. Out of the lifted quantity, a quantity of 4.93 LMT foodgrains had been distributed under PMGKAY-I.

Under PMGKAY-II, Govt of Tamil Nadu has been allocated a total quantity of 893342.8 MT foodgrains for 357.34 lakh TPDS beneficiaries (AAY, PHH) free of cost for a period of five months i.e July-Nov, 2020. As on 10.09.2020, a quantity of 7,58,720 MT foodgrains has been lifted by the State Govt. Out of the lifted quantity, a total quantity of 3.17 LMT foodgrains have been distributed for month of July and August, 2020 under PMGKAY-II.

(e) & (f): The above PMGKAY scheme has already been extended upto November, 2020
